

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. C.P. (IB)-1202(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

NAME OF THE PARTIES:- The Bank of Maharashtra Limited
V/s
Vinod Kalyan Jadhav

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Ld. Counsel, Revati S. Nansi appeared for the Petitioner through VC.

Due to paucity of time matter could not be taken up on board. List all
these matter on **22.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)